## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No.34/ 2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	For clarification	66	Ace Creative Learning Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

Pesikal-K. Asjun Du for Rhonor

## ORDER

Matter is listed today for clarification. Shri Guru Prasad Sirsi, PCS is present on behalf of the Petitioner Company. He is directed to furnish the clarification raised by the Tribunal. He requested time to comply. List it on 05/02/2018. He is further directed to furnish the valuation certificate to the R.D.

Member (T)

Member (J)